

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 26389/2018

CHAIRMAN CENTRAL BOARD OF SECONDARY EDUCATION & ANR.Petitioner(s)

VERSUS

PRINCE SINGH & ORS.

Respondent(s)

WITH

SLP(C) No. 26646/2018 (XI)

Date : 04-02-2019 This petition was called on for hearing today.

For Petitioner(s) Mrs.Neela Sharma,Adv.
 Mr. Tara Chandra Sharma, AOR

For Respondent(s) Mr.Shashwat Goel,Adv.
 Mr. Rahul Narayan, AOR

Mr. Venkateswara Rao Anumolu, AOR
Mr.Ashish Yadav,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 26389/2018

Four weeks' time, as a last chance, is given to respondent Nos.2 & 12 to file counter affidavit.

Await return of service of notice already issued to the respondent No.4.

Service is complete upon the other respondents but no one has entered appearance on their behalf.

List the matter again on 05.04.2019.

SLP(C) No. 26646/2018

The office report indicates that service of notice is complete upon all the respondents but no one has entered appearance on their behalf. Viewed thus, the matter be processed for listing before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

SB